

## Annexure-5

Name of the corporate debtor: RKDS Exports Private Limited - In Liquidation

Date of commencement of liquidation: 19.12.2024

List of stakeholders as on: 19.04.2025

## List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)					
1	The Commissioner of Commercial Taxes, Govt of West Bengal, Office of the Charge Officer Behala Charge	Dictorate of Commercial Taxes, Govt of West Bengal	01-12-2023	20,39,681.00	20,39,681.00	Unsecured	NA		0.88			-	claim was recievd from the creditor during the CIRP by Ex-RP . Hence, no Claim was filed during the Liquidation Period
2	Employee State Insurance Corporation	Statutory Organisation under ministry of Labour and Employeement, Government of India	07-12-2023	51,001.00	51,001.00	Unsecured	NA		0.02			-	
			<b>Total</b>	<b>20,90,682.00</b>	<b>20,90,682.00</b>				<b>0.90</b>				